## REPORT OF STUDY TOUR OF COMMTITEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

सुश्री अनुसुइया उइके ( मध्य प्रदेश): महोदय मैं अनुसूचित जातियों और अनुसूचित जनजातियों के कल्याण संबंधी समिति की अक्तूबर-नवम्बर, 2007 के दौरान गुवाहाटी, कोहिमा, अगरतला और कोलकाता की यात्रा से संबंधित अध्ययन दौरे के संबंध में प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूं।

## STATEMENTS BYMINKTERS

Status of implementation of Recommendations contained in the hundred and Ninetythird Report of the Department-Related Parliamentary Standing Committee on Human Resource Development

THE MINISTER OF STATEIN THE MINISTRY **OF** HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay a copy of **the** statement regarding status of implementation of recommendations contained in **the Hundred and** Ninety-third Report of the Department-related Parliamentary Standing Committee on Human Resource Development.

Status of implementation of Recommendations contained in the Fifty-first Report of the Department-Related Parliamentary Standing Committee on Information and Technology

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYARANJAN DASMUNSI): Sir, I beg to make a statement regarding status of implementation of recommendations contained in the Fifty-first Report of the Department-related Parliamentary standing Committee on Information and Technology.

Status of implementation of Recommendations contained in the First, Fifth, Fourteenth and Neneteenth Reports of the Department-Related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice

and

Status of Implementation of Recommendations contained in the one Hundred Seventysixth Report of the Department-Related Parliamentary Standing Committee on Science and Technology, Environment and Forests

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY): Sir, on behalf of Shri Prithviraj Chavan, I beg to make a statement regarding—

- (0 Status of implementation of recommendations contained in the First, Fifth, Fourteenth and Nineteenth Reports of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice; and
- (ii) §tatus of implementation of recommendations contained in the One Hundred seventy-sixth Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests.